

FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF TAURIAN MINERALS PROCESSING PRIVATE LIMITED

RELEVANT PARTICULARS	
1. Name of corporate debtor	TAURIAN MINERALS PROCESSING PRIVATE LIMITED
2. Date of incorporation of corporate debtor	29 th September, 2008
3. Authority under which corporate debtor is incorporated / registered	RoC-Mumbai
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U72200MH2008PTC187178
5. Address of the registered office and principal office (if any) of corporate debtor	Shree Saibaba Construction, S/No. 99/2, Flat No. 004, Ground Floor, Swami Complex, Purna Village Bhiwandi, Thane MH421302IN
6. Insolvency commencement date in respect of corporate debtor	31 st March, 2023 [Order Received On 3 rd April, 2023]
7. Estimated date of closure of insolvency resolution process	27 th September, 2023
8. Name and registration number of the insolvency professional acting as interim resolution professional	Name: Mr. Kunal Jayant Waje Reg.No. IBBI/IPA-001/IP-P-02472/2021-2022/13815
9. Address and e-mail of the interim resolution professional, as registered with the Board	Address: Plot No. 26, Snehal Bunglow, Gokulwadi, Shrirang Nagar, Gangapur Road, Nashik, Maharashtra, India-422013 email- ipkunalwaje@gmail.com
10. Address and e-mail to be used for correspondence with the interim resolution professional	Address: Plot No. 26, Snehal Bunglow, Gokulwadi, Shrirang Nagar, Gangapur Road, Nashik, Maharashtra, India-422013 Email - tmpplmumbai@gmail.com
11. Last date for submission of claims	14 th April, 2023
12. Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	NA
13. Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	NA
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	a) Weblink: https://ibbi.gov.in/home/downloads Physical Address: NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **M/s. Taurian Minerals Processing Private Limited** on **31st March, 2023**

The creditors of **M/s.Taurian Minerals Processing Private Limited** are hereby called upon to submit their claims with proof on or before **14th April, 2023** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class [specify class] in Form CA - NA

Submission of false or misleading proofs of claim shall attract penalties.

Date: 05th April, 2023

Place: Mumbai



Mr.Kunal Jayant Waje

Interim Resolution Professional of Taurian Minerals Processing Private Limited.
Reg.No.IBBI/IPA-001/IP-P-02472/2021-2022/13815

